

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12239-JK (LD) of 2024

DATED:- 08 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 08- 07- 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
08-07-24

Annexure to the Government Order No.-12239-JK(LD) of 2024 dated 08.07.2024

S. No.	Titled	OIC
1.	O.A. No. 1357/2023 titled Munish Bhardwaj and others Vs. Union Territory of J&K and others.	Mr. Raj Kumar Sharma, Under Secretary, Forest, Ecology & Environment Department
2.	WPC No. 822/2022 titled R. R. Resorts and Ors through Ashok Singh & Ors V/s UT of J&K through Chairman Pollution Control Board.	Ms Shaveta Jandial(IFS), Regional Director, Pollution Control Committee, Jammu
3.	WPC No. 684/2020 titled Choudhary Banquet Hall V/s UT of J&K & Ors	
4.	WPC No. 821/2024 titled Shubham Stone Crusher V/s UT of J&K & Ors.	
5.	WPC No. 823/2024 titled M/s Shree Krishna Stone Crusher V/s UT of J&K & Ors	
6.	WPC No. 830/2024 titled M/s Maa Vaishno Stone Crusher V/s UT of J&K & Ors	
7.	WPC No. 831/2024 titled Ram Saran Stone Crusher V/s UT of J&K & Ors	
8.	WPC No. 892/2024 titled Mazdoor Kisan Brick Lilln V/s UT of J&K & Ors	
9.	WPC No. 838/2024 titled Om Stone Crusher V/s UT of J&K & Ors	

Jm

Raj Kumar Sharma